

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NO. 250 OF 2015

and

APPEAL NO. 242 OF 2016 & IA NO. 522 OF 2016

Dated: 14th March, 2017

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of :

Jaigad Power Transco Ltd.

....Appellant (s)

Vs.

Maharashtra Electricity Regulatory Commission

.....Respondent (s)

Counsel for the Appellant (s)

:

Mr. Aman Anand

Mr. Manpreet Lamba

Counsel for the Respondents(s)

:

Mr. Buddy A.Ranganadhan

Ms. Aditi Sharma for MERC

ORDER

List the matter on **19.04.2017.**

**(I.J. Kapoor)
Technical Member**

**(Justice Ranjana P. Desai)
Chairperson**

pr/vt